

*Friday,
27th June, 1902*

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XLI

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OF
THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA:
ASSEMBLED FOR THE PURPOSE OF MAKING
LAWS AND REGULATIONS

1902

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Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Indian Councils Acts, 1861 and 1892 (24 & 25 Vict., c. 67, and 55 & 56 Vict., c. 14).

The Council met at the Viceregal Lodge, Simla, on Friday, the 27th June, 1902.

P R E S E N T :

His Excellency Baron Curzon, P.C., G.M.S.I., G.M.I.E., Viceroy and Governor General of India, *presiding*.

His Honour Sir C. M. Rivaz, K.C.S.I., Lieutenant-Governor of the Punjab.

His Excellency General Sir Arthur Power Palmer, G.C.I.E., K.C.B., Commander-in-Chief in India.

The Hon'ble Mr. T. Raleigh, C.S.I.

The Hon'ble Major-General Sir E. R. Elles, K.C.B.

The Hon'ble Mr. A. T. Arundel, C.S.I.

The Hon'ble Mr. Denzil Ibbetson, C.S.I.

The Hon'ble Mr. J. F. Finlay, C.S.I.

The Hon'ble Mr. C. L. Tupper, C.S.I.

ILLNESS OF HIS MAJESTY THE KING-EMPEROR.

His Excellency THE PRESIDENT addressed the Council as follows:—
 “At the opening of this Council today, I may perhaps be allowed to say with what profound feelings of distress and horror we in India heard only three days ago of the sudden illness, on the very eve of the Coronation, of His Majesty the King-Emperor. The entire British Empire, including India, had assembled, in the person of its representatives, to attend at this great ceremony, when in a moment the scenes of joy were turned into those of anxiety and mourning. Since then we have had the spectacle of an Empire engaged in fervent intercession ; and from all parts of this country, where the news is only just spreading, I receive hourly telegrams that reveal the intense apprehensions and sympathy of the people. I am not sure that this spectacle has not been as impressive, both in its unanimity and its solemnity, as any celebrations of public rejoicing could have been.

“The wave of sorrow that has swept like a torrent through the Empire has had its advantages in testifying to the unique popularity of the monarch whose illness has evoked it, and to the part that is played by the Throne, and

[*The President ; Mr. Finlay.*] [26TH JUNE, 1902.]

by its occupant, in the unity and stability of the British Empire. The citizens of that Empire throughout the world have been of one heart and voice in their recent prayers of thanksgiving for the conclusion of peace. But, if it be possible, they are still more one at this moment in their prayers for the recovery of their Sovereign. Most fortunately the latest news is of a thoroughly reassuring character, and we may proceed to our labours this morning in the sanguine hope that, by the mercy of Almighty God, this invaluable life will be spared; and that the King may before long be restored, in the enjoyment of full health and strength, to the service of his grateful people."

INDIAN PAPER CURRENCY BILL.

The Hon'ble MR. FINLAY moved that the Bill to amend the Indian Paper Currency Act, 1900, be taken into consideration.

The motion was put and agreed to.

The Hon'ble MR. FINLAY moved that the Bill be passed. He said:—"No objections have been raised in any quarter to this Bill; and we have received no suggestions for alterations in the Act which it makes permanent. It is therefore not necessary for me to add anything to what I said three weeks ago."

The motion was put and agreed to.

The Council adjourned to Friday, the 18th July, 1902.

SIMLA;
The 30th June, 1902. }

J. M. MACPHERSON,
Secretary to the Government of India,
Legislative Department.